

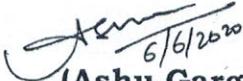
**National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg
New Delhi**

NGT(PB)/RG/4/2020/252

Dated: 06.06.2020

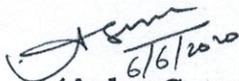
NOTICE

In partial modification of the Notice no. NGT/PB/87/Admn/2014/235 dated 01.06.2020, the Competent Authority has been pleased to direct that w.e.f. 08.06.2020 and till further orders, all the Benches of the NGT shall conduct proceedings from the dais of the court rooms as far as possible, while maintaining all social distancing norms and protocols. The hearings shall however continue to be conducted through video conferencing only.


6/6/2020
(Ashu Garg)
Registrar General

Copy to:

1. PPS to the Hon'ble Chairperson
2. PA to the Hon'ble Judicial & Expert Members, NGT
3. PA to the Registrar General
4. Ld. Registrars of all NGT Zonal Benches.
5. PA to Ld. Deputy Registrar
6. All Branches/Sections Incharge, NGT (PB) for bringing the directions to the notice of all concerned.
7. Website of NGT
8. Guard file.


6/6/2020
(Ashu Garg)
Registrar General